

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 10010 of 2022

[Arising out of OIA-AHM-EXCUS-003-APP-30-31-2021-22 dated 22/09/2021 passed by
Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD-II]

MADHUKUMAR A MEHTA

13 A Vedant Villas Off 30 Meter Gotri Road,
Near Pratham Vatika Gptro,
Vadodara, Gujarat

.....Appellant

VERSUS

C.C.E.-AHMEDABAD-II

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad,
Gujarat-380009

.....Respondent

APPEARANCE:

Shri. Rahul Gajera, Ms. Shamita Patel, Shri J.C Patel, Advocates for the Appellant
Shri. G.Kirupanandan, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 01.03.2022
DATE OF DECISION: 10.03.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11027 of 2021.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Palak